

**Tender for Non-competitive Bids  
(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)**

**Annexure I (a)**  
For office use only  
Regn no.

The Regional Director,  
Reserve Bank of India,  
Public Debt Office,  
Fort,  
Mumbai - 400 001.

Dear Sir,

**Tender for Non-competitive Bids for “7.59 per cent Government Stock 2016” for an aggregate amount of Rs.350 crore: Auction to be held on January 9, 2009.**

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification F.No.4(2)-W&M/2008(i) dated January 6, 2009 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the ‘**Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities**’ at the auction to be held by you on the captioned date as set out below:

i) Name of the Bank/Primary Dealer

ii) Address

iii) Telephone No.

iv)

| <b>Mode of Credit</b> | <b>A/C No.</b> | <b>Amount (Nominal value of the Govt. Stock required) in Rs.</b> |
|-----------------------|----------------|--|
| SGL                   | BYSL----       |  |
| CSGL                  | BYSL----       |  |
| <b>Total</b>          |                |  |

**Undertaking**

1. On your acceptance of my/our bid,

i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.

ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.

2. I/We have read the terms and conditions for non-competitive bidding contained in the '**Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities**' for the auction to be held on the captioned date and undertake to abide by them.

3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.

4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Dated :

Yours faithfully,

Signature and  
Office Stamp of the Bidder/s